

December 01, 2023

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – Musiri Urban Co-operative Bank Limited, Musiri – Extension of Period

The Reserve Bank of India issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to Musiri Urban Co-operative Bank Limited, Musiri vide Directive No. CHN.DoS.UCBs.No.S1135/12-01-849/ 2022-23 dated March 02, 2023, for a period of six months up to September 02, 2023, which was last extended up to December 02, 2023 vide Directive DOR.MON/D-63/12.25.135/2023-24 dated August 29, 2023. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond December 02, 2023.

2. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under subsection (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from close of business on December 02, 2023 to the close of business on March 02, 2024, subject to review.

3. Other terms and conditions of the Directive under reference, shall remain unchanged.

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(Yogesh Dayal) Chief General Manager